



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Mar/202122/14

DATED: 15/03/2022

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Mar/202122/14 dated 15/03/2022 of Norms Committee - I for the year 2021-22 was held on 15/03/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
2	Shri V. C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
3	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT
4	Ms Jenny Charan, Consultant	MeitY

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00002391AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	2 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00028520AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	3 / NC/1/MEET/Mar/202122/14
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Case Status	Case Rejected
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00105693AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0710116977 dated 09.09.2020. However, in BO Portal, the status of AA No. 0710116977 dated 09.09.2020 is showing “in process” and also, no link found with subject file number. Further, it was noted that the applicant had again filed a fresh application for AA No. 0710116977 dated 09.09.2020 for fixation of ad-hoc norms. Therefore, the Committee decided to reject the case on the ground that the applicant has filed an additional application on DGFT’s IT Portal. The case is rejected.	

Case No.	4 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	HITAISHI KK MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00149204AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0210209515 dated 28.10.2019. The status of AA No. 0210209515 dated 28.10.2019 is showing “rejected” in BO Portal and also, no link found with subject file number. Further, it was noted that the applicant has filed a fresh application instead of applying for review the AA No. 0210209515 dated 28.10.2019. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure in filing review application on DGFT’s IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	5 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00159580AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	6 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SARTORIUS STEDIM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00169742AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0710112234 dated 05.10.2017. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0710112234dated 05.10.2017. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	7 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00171407AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	8 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00002397AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that in BO Portal the status of AA No. 3110067391 dated 24.04.2019 is showing "deficient" and also, no link found with subject file number. Further, it was noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for AA No. 3110067391 dated 24.04.2019. The applicant has been requested to submit deficient documents/information vide Deficient Letter dated 15.05.2021 but no information has been received yet. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due	

procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	9 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00032810AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 3210079660 dated 21.08.2020. However, the records of the said AA No. are not available on the BO Portal. The Committee also noted the communication dated 04.05.2021 of the applicant stating that they have faced lot of issues on the portal and details of the ANF 4A did not migrate to the new system. Therefore, the Committee decided to ask from the applicant to resubmit the application along with all the requisite records. The case is rejected.	

Case No.	10 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00116939AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms	

fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	11 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00151751AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that BO Portal the status of AA No. 3211000260 dated 13.01.2021 is showing "deficient". The applicant has been advised to submit all the requisite documents on the Portal vide Deficiency letter dated 13.10.2021 and its subsequent reminders dated 28.10.2021 & 12.11.2021. However, no reply has been received. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.	
The case is rejected.	

Case No.	12 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00167336AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	13 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00171474AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0710110107 dated 15.07.2016. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0710110107dated 15.07.2016. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.	
The case is rejected.	

Case No.	14 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	AUTOCOMP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00003367AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	15 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112000AM21
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that in BO Portal the status of AA No. 3110067390 dated 24.04.2019 is showing "deficient" and also, no link found with subject file number. Further, it was noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for AA No. 3110067390 dated 24.04.2019. The applicant has been requested to submit deficient documents/information vide Deficient Letter dated 15.05.2021 but no information has been received yet. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	16 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00115076AM21

RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 3110067252 dated 12.12.2018. The case (AA No. 3110067252 dated 12.12.2018) was rejected in Meeting No. 15/80 dated 15.11.2019 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has filed a fresh application instead of applying for review the AA No. 3110067252 dated 12.12.2018. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure in filing review application on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	17 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00116943AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	18 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	EXCELLENT HI-CARE PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148442AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	19 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00167492AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0710112362 dated 07.11.2017. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0710112362dated 07.11.2017. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	20 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected

Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00171711AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	21 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00103969AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0710117162 dated 21.10.2020. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0710117162 dated 21.10.2020. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	22 / NC/1/MEET/Mar/202122/14
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Case Status	Case Rejected
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00123707AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0510413578 dated 11.02.2020. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0510413578 dated 11.02.2020. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	23 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00160394AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	24 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00167767AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	25 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00007674AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 2210015975 dated 13.09.2018. The case (AA No. 2210015975 dated 13.09.2018) was approved in Meeting No. 13/80 dated 22.01.2019. Further, it was noted that the applicant has filed a fresh application instead of applying for review the AA No. 2210015975 dated 13.09.2018. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure in filing review application on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	26 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00022295AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0710108948 dated 26.10.2015. The case (AA No. 0710108948 dated 26.10.2015) was rejected in Meeting No. 17/80 dated 19.12.2017. Further, it was noted that the applicant has filed a fresh application instead of applying for review the AA No. 0710108948 dated 26.10.2015. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure in filing review application on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	27 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00113550AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 3110067392 dated 24.04.2019. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 3110067392 dated 24.04.2019. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	28 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	CRYOGAS EQUIPMENT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00128332AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	29 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00160461AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.	

The case is rejected.

Case No.	30 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	KILBURN ENGINEERING LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00092376AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	31 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	GE POWER INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00116056AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310821275 dated 28.05.2018. The case (AA No. 0310821275 dated 28.05.2018) was rejected in Meeting No. 04/80 dated 22.05.2019. Further, it was noted that the applicant has filed a fresh application instead of applying for review the AA No. 0310821275 dated 28.05.2018. Therefore, the Committee decided to reject the case on the ground that the	

applicant has not followed the due procedure in filing review application on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	32 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00001849AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0711000269 dated 13.01.2021. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0711000269 dated 13.01.2021. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	33 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00102795AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0310837658 dated 14.08.2020. Further, it was also noted that the	

applicant had filed a fresh application instead of replying to deficiency letter raised for 0310837658 dated 14.08.2020. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	34 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00142792AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case pertains to Norms Committee- IV. Therefore, the Committee decided to transfer the case to Norms Committee- IV.	

Case No.	35 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00153386AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.	

The case is rejected.

Case No.	36 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	MACBROUT ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00170813AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	37 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00173550AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that in BO Portal the status of AA No. 0710114150 dated 19.11.2018 is showing "deficient" and also, no link found with subject file number. Further, it was noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for AA No. 0710114150 dated 19.11.2018. The applicant has been requested to submit deficient documents/information vide Deficient Letter dated 15.05.2021 but no	

information has been received yet. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	38 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00001854AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted documents related to AA No. 0710117267 dated 12.11.2020. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0710117267 dated 12.11.2020. Therefore, the Committee decided to reject the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.	
The case is rejected.	

Case No.	39 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00019618AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted	

documents related to AA No. 0310837658 dated 14.08.2020. Further, it was also noted that the applicant had filed a fresh application instead of replying to deficiency letter raised for 0310837658 dated 14.08.2020. Therefore, the Committee decided to **reject** the case on the ground that the applicant has not submitted the reply of deficiency letter by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.

The case is rejected.

Case No.	40 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00159421AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. It is also not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to reject the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email. The case is rejected.	

Case No.	41 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000549AM15
RA File Number	532404000014 AM15
Licence No and Date	5310018469/06/01/2015
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 13/80 dated 27.09.2016 due to non-submission of reply of deficiency letter raised by Department of C & PC. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.

Case No.	42 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000548AM15
RA File Number	532404000013 AM15
Licence No and Date	5310018470/14/01/2015
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 13/80 dated 27.09.2016 due to non-submission of reply of deficiency letter raised by Department of C & PC. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	43 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000035AM16
RA File Number	532404000018 AM15
Licence No and Date	5310018479/17/03/2015
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was approved in	

Meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.

Case No.	44 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000034AM16
RA File Number	532404000021 AM15
Licence No and Date	5310018490/10/04/2015
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 13/80 dated 27.09.2016 due to non-submission of reply of deficiency letter raised by Department of C & PC. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	45 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000546AM19
RA File Number	039504000026 AM16
Licence No and Date	0310795555/27/04/2015
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by reminders dated 08.01.2022 & 23.01.2022 were issued to the applicant for	

providing complete information. In this regard, final reminder letter was also sent to the applicant on 17.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.

The case stands rejected.

Case No.	46 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000681AM19
RA File Number	039504000010 AM16
Licence No and Date	0310795557/27/04/2015
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 followed by reminders dated 08.01.2022 & 23.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 17.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	47 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000162AM16
RA File Number	532404000001 AM16
Licence No and Date	5310018506/19/06/2015
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Further, it was noted that the	

applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.

Case No.	48 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	VULCAN INDUSTRIAL ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000689AM19
RA File Number	342404000071 AM16
Licence No and Date	3410041326/26/06/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	49 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	FRIZAIR PRIVATE LIMITED (PART IX)
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000693AM19
RA File Number	092404000124 AM16
Licence No and Date	0910062258/30/06/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However,	

no reply has been received as yet. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	50 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	HAPMAN SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000694AM19
RA File Number	342404000100 AM16
Licence No and Date	3410041367/10/07/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	51 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ZENITH PRECISION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000692AM19
RA File Number	072404000138 AM16
Licence No and Date	0710108512/15/07/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days.	

The case stands deferred.

Case No.	52 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000699AM19
RA File Number	072404000142 AM16
Licence No and Date	0710108589/06/08/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	53 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ANSTECH
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000700AM19
RA File Number	342404000140 AM16
Licence No and Date	3410041465/18/08/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	54 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TIA TECHNOLOGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000707AM19
RA File Number	072104000239 AM16
Licence No and Date	0710108861/09/10/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	55 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DEFSYS SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000712AM19
RA File Number	072404000257 AM16
Licence No and Date	0710108956/27/10/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	56 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	K PACK SYSTEMS PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000721AM19
RA File Number	072404000348 AM16
Licence No and Date	0710109265/14/01/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.04.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	57 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000345AM19
RA File Number	052304000449 AM16
Licence No and Date	0510397393/21/01/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.04.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	58 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000128AM17
RA File Number	532404000030 AM16
Licence No and Date	5310018616/21/03/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	59 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000163AM17
RA File Number	082404000031 AM17
Licence No and Date	0810137765/26/04/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	60 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	IDMC LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000500AM19

RA File Number	342404000300 AM16
Licence No and Date	3410042112/27/04/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	61 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000316AM17
RA File Number	532404000001 AM17
Licence No and Date	5310018816/03/05/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	62 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	STARRAG INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000363AM19
RA File Number	072404000068 AM17
Licence No and Date	0710109862/24/05/2016

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	63 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000256AM17
RA File Number	532404000005 AM17
Licence No and Date	5310018916/25/05/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.

Case No.	64 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000485AM19
RA File Number	342404000072 AM17
Licence No and Date	3410042277/15/06/2016

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated

15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	65 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000279AM17
RA File Number	532404000008 AM17
Licence No and Date	5310019065/27/06/2016
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	66 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000455AM19
RA File Number	072404000133 AM17
Licence No and Date	0710110107/15/07/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.07.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the	

applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	67 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TITAN COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000529AM19
RA File Number	072404000147 AM17
Licence No and Date	0710110118/19/07/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	68 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000341AM17
RA File Number	532404000009 AM17
Licence No and Date	5310019149/27/07/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT	

Portal.

Case No.	69 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ECON MACHINERY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000478AM19
RA File Number	342104000226 AM17
Licence No and Date	3410042393/01/08/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	70 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000350AM17
RA File Number	532404000012 AM17
Licence No and Date	5310019203/26/08/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	71 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000541AM19
RA File Number	072404000173 AM17
Licence No and Date	0710110331/29/08/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	72 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000486AM19
RA File Number	342404000160 AM17
Licence No and Date	3410042516/15/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	73 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000487AM19
RA File Number	342404000161 AM17
Licence No and Date	3410042513/15/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	74 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000489AM19
RA File Number	342404000163 AM17
Licence No and Date	3410042515/15/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	75 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000490AM19
RA File Number	342404000164 AM17
Licence No and Date	3410042514/15/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	76 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	JAMES ROBINSON LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000526AM17
RA File Number	092404000271 AM17
Licence No and Date	0910064146/19/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	77 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000491AM19
RA File Number	342404000165 AM17

Licence No and Date	3410042531/19/09/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	78 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	HAPPY RELIABLE SURGERIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000578AM19
RA File Number	072404000215 AM17
Licence No and Date	0710110478/03/10/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	79 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SERAP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000479AM19
RA File Number	342104000378 AM17
Licence No and Date	3410042600/19/10/2016
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	80 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000408AM17
RA File Number	532404000020 AM17
Licence No and Date	5310019234/27/10/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 17/80 dated 19.12.2017 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.

Case No.	81 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SARA SAE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000555AM19
RA File Number	612404000002 AM17
Licence No and Date	6110001380/09/11/2016

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However,

no reply has been received as yet. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	82 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000481AM17
RA File Number	532404000023 AM17
Licence No and Date	5310019256/02/12/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	83 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000550AM17
RA File Number	532404000024 AM17
Licence No and Date	5310019262/02/01/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through	

email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.

Case No.	84 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	PYRO ELECTRIC INSTRUMENTS GOA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000781AM19
RA File Number	172404000167 AM17
Licence No and Date	1710006528/04/01/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	85 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	DIETRICH ENGINEERING CONSULTANTS INDIA PVT.LTD.
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000544AM19
RA File Number	039404001051 AM17
Licence No and Date	0310811296/17/02/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 12.04.2021 followed by reminders dated 08.01.2022 & 23.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 17.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.	

The case stands rejected.

Case No.	86 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SEC INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000413AM19
RA File Number	092404000605 AM17
Licence No and Date	0910064705/21/02/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	87 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000650AM17
RA File Number	532404000027 AM17
Licence No and Date	5310019281/28/02/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018 as per comments of DPIIT. Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	88 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LUBI INDUSTRIES LLP
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000425AM19
RA File Number	082404000495 AM17
Licence No and Date	0810140027/05/04/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	89 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000510AM19
RA File Number	342404000351 AM17
Licence No and Date	3410043137/28/04/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	90 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000436AM19
RA File Number	072404000085 AM18
Licence No and Date	0710111766/16/06/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.07.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	91 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000437AM19
RA File Number	072404000099 AM18
Licence No and Date	0710111809/22/06/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	92 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000446AM19
RA File Number	082404000078 AM18
Licence No and Date	0810140577/29/06/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	93 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SOGEFI ENGINE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000451AM19
RA File Number	072404000109 AM18
Licence No and Date	0710111957/02/08/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	94 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000454AM19
RA File Number	072404000133 AM18

Licence No and Date	0710111977/04/08/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	95 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000562AM19
RA File Number	072404000187 AM18
Licence No and Date	0710112252/10/10/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	96 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHRENO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000493AM19
RA File Number	342404000174 AM18
Licence No and Date	3410043537/11/10/2017
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	97 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000567AM19
RA File Number	072404000207 AM18
Licence No and Date	0710112362/07/11/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.07.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	98 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000651AM19
RA File Number	042404000143 AM18
Licence No and Date	0410163684/10/11/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.07.2021 was issued to the applicant for providing complete information of the case. However,	

no reply has been received as yet. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the complete application within 15days.

The case stands deferred.

Case No.	99 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000597AM19
RA File Number	072404000232 AM18
Licence No and Date	0710112455/23/11/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 12.07.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days. The case stands deferred.	

Case No.	100 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAKRAF INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000650AM19
RA File Number	072404000195 AM19
Licence No and Date	0710114143/19/11/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.05.2021 was issued to the applicant for providing complete information of the case. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder to the applicant for furnishing the complete application within 15days.	

The case stands deferred.

Case No.	101 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000637AM19
RA File Number	532404000010 AM19
Licence No and Date	5310019903/14/01/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 10/80 dated 11.09.2019 as per comments of Consultant (Tech-1). Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	102 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000652AM19
RA File Number	532404000013 AM19
Licence No and Date	5310019913/05/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (Tech-1) on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	103 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000753AM19
RA File Number	532404000014 AM19
Licence No and Date	5310019921/01/03/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 01/80 dated 03.04.2019 as per comments of Consultant (Tech-1). Further, it was noted that the applicant had filed the application for reviewing the ad-hoc norms but not following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to ask the applicant through email to re-file the application, for reviewing the already fixed ad-hoc norms, on DGFT's IT Portal.	

Case No.	104 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000351AM20
RA File Number	039504001074 AM20
Licence No and Date	0310835043/25/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 23.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	105 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000465AM21
RA File Number	039504000084 AM21
Licence No and Date	0310836382/26/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	106 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	NTB INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000473AM21
RA File Number	039504001237 AM20
Licence No and Date	0310836497/04/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	107 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	SULZER PUMPS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000520AM21

RA File Number	038904000069 AM21
Licence No and Date	0310837170/14/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.05.2021 followed by reminders dated 09.12.2021, 24.12.2021, 08.01.2022 & 23.01.2022 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 17.02.2022. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai. The case stands rejected.	

Case No.	108 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000534AM21
RA File Number	052304000083 AM21
Licence No and Date	0510414672/21/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. Wastage indicated in each export product shown is different as 4.38% and 2.4 % for rubber, since manufacturing process seems to be same. Please explain. 2. Net content of rubber compound without wastage in each export product. The case stands deferred.	

Case No.	109 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000555AM21
RA File Number	039504000275 AM21

Licence No and Date	0310837658/14/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	110 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000593AM21
RA File Number	039504000295 AM21
Licence No and Date	0310838015/01/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	111 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000688AM21
RA File Number	039504000463 AM21
Licence No and Date	0310839175/28/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME	

on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	112 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000689AM21
RA File Number	039504000464 AM21
Licence No and Date	0310839176/28/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	113 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	018005000707AM21
RA File Number	522404000070 AM21
Licence No and Date	5210043592/10/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	114 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00057110AM21
RA File Number	09AA04003648 AM21
Licence No and Date	0911000151/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	115 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00059773AM21
RA File Number	09AA04003650 AM21
Licence No and Date	0911000171/11/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	116 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00061545AM21
RA File Number	32AA04004907 AM21
Licence No and Date	3211000260/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that an error is encountered while opening the case through BO Portal. Therefore, the Committee decided to check the issue and thereafter, refer the case to concerned TA for examination & comments. The case stands deferred	

Case No.	117 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00103696AM21
RA File Number	07AA04009395 AM21
Licence No and Date	0711000679/15/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	118 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and	0511001740/15/03/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	119 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	120 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ZANINI INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00103641AM21
RA File Number	08AA04011274 AM21
Licence No and Date	0811001010/15/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 14.03.2022 for examination & comments. However, no comments have	

been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	121 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00105079AM21
RA File Number	05AA04039214 AM21
Licence No and Date	0511001757/17/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	122 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00105200AM21
RA File Number	03AA04030570 AM21
Licence No and Date	0311002613/17/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	123 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00105201AM21
RA File Number	03AA04030566 AM21
Licence No and Date	0311002615/17/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	124 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00105567AM21
RA File Number	07AA04007791 AM21
Licence No and Date	0711000683/17/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	125 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00106447AM21
RA File Number	52AA04008217 AM21
Licence No and Date	5211000503/18/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	126 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00107357AM21
RA File Number	05AA04040842 AM21
Licence No and Date	0511001835/19/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	127 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and	0511001828/22/03/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	128 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00108923AM21
RA File Number	07AA04009989 AM21
Licence No and Date	0711000726/22/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	129 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00108927AM21
RA File Number	04AA04008537 AM21
Licence No and Date	0411000541/22/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been	

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	130 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00111791AM21
RA File Number	09AA04003859 AM21
Licence No and Date	0911000576/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	131 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00111818AM21
RA File Number	09AA04003973 AM21
Licence No and Date	0911000575/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	132 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112039AM21
RA File Number	09AA04005366 AM21
Licence No and Date	0911000583/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	133 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112046AM21
RA File Number	09AA04005363 AM21
Licence No and Date	0911000584/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	134 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112057AM21
RA File Number	09AA04003192 AM21
Licence No and Date	0911000585/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	135 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112089AM21
RA File Number	09AA04003215 AM21
Licence No and Date	0911000587/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 12.07.2021, 21.10.2021, 03.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	136 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00111408AM21
RA File Number	03AA04028513 AM21
Licence No and	0311002713/23/03/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	137 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112634AM21
RA File Number	09AA04003958 AM21
Licence No and Date	0911000590/24/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	138 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112643AM21
RA File Number	09AA04003972 AM21
Licence No and Date	0911000593/24/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been	

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	139 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00113436AM21
RA File Number	03AA04031881 AM21
Licence No and Date	0311002759/25/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that DPIIT had furnished their comments vide U. O. No. P-47011/140/2020-TSW dated 03.09.2021. Further, as per decision taken in Norms Committee's earlier meeting, the case was referred to Consultant (Tech-3) for his opinion in this matter. Consultant (Tech-3) has furnished his comments vide email dated 15.03.2022. After deliberation, the Committee decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
90289010	Support and Lamination Assembly (Net Contents:- 1) Mazak Ingots: 13182.750 NOS 2) 48 %Ni:Fe Cold Rolled Strip in coil form (Thickness 0.345 mm +/- 5 %):8331.498 KGS 3) 80 %Ni:Fe Cold Rolled Strip in coil	878850 Number	72269210	48 %Ni:Fe Cold Rolled Strip in coil form (Thickness 0.345 mm +/- 5 %)	14415.00Kgs with 73% wastage

	form (0.335 mm Thick +/- 5%):2847.474 KGS)				
Note: The grade & type of import shall be same as used in export item. RA concerned may take suitable consequential action accordingly.					

Case No.	140 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00113605AM21
RA File Number	31AA04007776 AM21
Licence No and Date	3111000249/25/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	141 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	142 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00114354AM21
RA File Number	092404000467 AM21
Licence No and Date	0911000586/26/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	143 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00114983AM21
RA File Number	09AA04006679 AM21
Licence No and Date	0911000623/27/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	144 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00115934AM21
RA File Number	09AA04006690 AM21
Licence No and Date	0911000625/29/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	145 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	146 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	147 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	148 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00116705AM21
RA File Number	31AA04007910 AM21
Licence No and Date	3111000254/30/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	149 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00005893AM22
RA File Number	05AA04043382 AM21
Licence No and Date	0511002116/07/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	150 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00008320AM22
RA File Number	34AA04000016 AM22
Licence No and Date	3411000412/09/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	151 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21
Licence No and Date	0511002206/15/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	152 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00020233AM22
RA File Number	34AA04000385 AM22
Licence No and Date	3411000451/16/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (Tech-1) as under:

1. The quantity of import items at Sl. No. 1, 2 & 4 may be allowed as **1.02Kgs./Kg net content in the export product for each item separately.**
2. The quantity of import item at Sl. No. 3 may be allowed as **net plus 1% wastage.**

RA concerned may take suitable consequential action accordingly.

Case No.	153 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21
Licence No and Date	0911000698/16/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	154 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00021655AM22
RA File Number	05AA04003614 AM22
Licence No and Date	0511002224/19/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	155 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00021922AM22
RA File Number	07AA04000756 AM22
Licence No and Date	0711000888/19/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	156 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	KARAN INTERNATIONAL
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00022926AM22
RA File Number	31AA04007993 AM21
Licence No and Date	3111000284/20/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	157 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00024683AM22
RA File Number	34AA04000652 AM22
Licence No and Date	3411000481/22/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 26.10.2021 followed by reminders dated 10.11.2021 & 25.11.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	158 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00025189AM22
RA File Number	34AA04000604 AM22
Licence No and Date	3411000490/23/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	159 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026293AM22
RA File Number	09AA04000955 AM22
Licence No and Date	0911000722/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	160 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026298AM22
RA File Number	09AA04001468 AM22
Licence No and Date	0911000721/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	161 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026300AM22
RA File Number	09AA04001486 AM22
Licence No and	0911000723/26/04/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	162 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026301AM22
RA File Number	09AA04001485 AM22
Licence No and Date	0911000725/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	163 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026307AM22
RA File Number	09AA04001483 AM22
Licence No and Date	0911000726/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been	

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	164 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026310AM22
RA File Number	09AA04001484 AM22
Licence No and Date	0911000727/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	165 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	GRADWELL OILFIELD PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026350AM22
RA File Number	05AA04006844 AM22
Licence No and Date	0511002254/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	166 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00026755AM22
RA File Number	05AA04006728 AM22
Licence No and Date	0511002300/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	167 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22
Licence No and Date	0911001027/10/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	168 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112508AM22
RA File Number	05AA04021042 AM22
Licence No and Date	0511003117/11/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	169 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00112465AM22
RA File Number	05AA04025618 AM22
Licence No and Date	0511003111/11/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	170 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00115070AM22
RA File Number	31AA04014485 AM22
Licence No and Date	3111000405/15/06/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	171 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00129227AM22
RA File Number	34AA04004781 AM22
Licence No and Date	3411000785/02/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021 & 31.12.2021 were issued to the applicant for providing complete information. However, the applicant has submitted the reply of deficiency letter. Therefore, the Committee decided to send the reply to concerned Technical Authority for examination & comments. The case stands deferred.	

Case No.	172 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00130857AM22
RA File Number	34AA04004860 AM22
Licence No and Date	3411000791/05/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021 & 31.12.2021 were issued to the applicant for providing complete information. However, the applicant has submitted the reply of deficiency letter. Therefore, the Committee decided to send the reply to concerned Technical Authority for examination & comments.

The case stands deferred.

Case No.	173 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00130915AM22
RA File Number	09AA04006761 AM22
Licence No and Date	0911001135/05/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	174 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00130919AM22
RA File Number	09AA04006738 AM22
Licence No and Date	0911001136/05/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been	

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	175 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00131013AM22
RA File Number	09AA04006644 AM22
Licence No and Date	0911001139/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	176 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00131148AM22
RA File Number	03AA04025634 AM22
Licence No and Date	0311005113/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	177 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00131327AM22
RA File Number	34AA04004858 AM22
Licence No and Date	3411000796/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021 & 31.12.2021 were issued to the applicant for providing complete information. However, the applicant has submitted the reply of deficiency letter. Therefore, the Committee decided to send the reply to concerned Technical Authority for examination & comments. The case stands deferred.	

Case No.	178 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00130766AM22
RA File Number	09AA04006750 AM22
Licence No and Date	0911001133/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	179 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00130768AM22
RA File Number	09AA04006772 AM22
Licence No and Date	0911001134/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	180 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00132177AM22
RA File Number	04AA04012663 AM22
Licence No and Date	0411001082/06/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	181 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00131766AM22

RA File Number	05AA04048981 AM22
Licence No and Date	0511003469/06/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 03.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	182 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00132161AM22
RA File Number	34AA04005007 AM22
Licence No and Date	3411000807/06/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021 & 31.12.2021 were issued to the applicant for providing complete information. However, the applicant has submitted the reply of deficiency letter. Therefore, the Committee decided to send the reply to concerned Technical Authority for examination & comments. The case stands deferred.	

Case No.	183 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00134501AM22
RA File Number	02AA04012399 AM22
Licence No and Date	0211000908/08/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 26.10.2021 followed by reminders dated 10.11.2021 & 25.11.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Kolkata.

The case stands rejected.

Case No.	184 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00133864AM22
RA File Number	30AA04003554 AM22
Licence No and Date	3011000861/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	185 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00133939AM22
RA File Number	34AA04005010 AM22
Licence No and Date	3411000814/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021 & 31.12.2021 were issued to the applicant for providing complete information. However, the applicant has submitted the reply of deficiency	

letter. Therefore, the Committee decided to send the reply to concerned Technical Authority for examination & comments.

The case stands deferred.

Case No.	186 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00134005AM22
RA File Number	24AA04006493 AM22
Licence No and Date	2411000651/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	187 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00134021AM22
RA File Number	34AA04005097 AM22
Licence No and Date	3411000817/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021 & 31.12.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.	

The case stands deferred.

Case No.	188 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00134046AM22
RA File Number	31AA04020071 AM22
Licence No and Date	3111000446/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	189 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 03.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	190 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00134492AM22
RA File Number	05AA04048238 AM22
Licence No and Date	0511003558/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	191 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00135090AM22
RA File Number	34AA04005110 AM22
Licence No and Date	3411000825/09/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.12.2021 followed by reminders dated 16.12.2021 & 31.12.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	192 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	MENON BEARINGS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00135493AM22
RA File Number	03AA04029067 AM22
Licence No and Date	0311005250/09/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	193 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00136076AM22
RA File Number	03AA04043296 AM22
Licence No and Date	0311005278/10/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0310838373 dated 18.09.2020 as per the comments given by DPIIT vide U. O. No. P-47011/140/2020-TSW dated 18.02.2022 as under: 1. The quantity of import item be allowed as: i. For U Shields, U12-13-12.5-1.5, U20-13-15-1.5, U25-15-15-1.5 and U24-15-17-1.5: as 1.119Kgs/Kg content in the export item, after taking 1/3rd recovery from the scrap. ii. For U Shields, U30-13-15-15-1.5: as 1.057Kgs/Kg content in the export item, after taking 1/3rd recovery from the scrap. iii. For U Shields, U20.5-10-10.5-1.5, U12-11-14.5-1.5, U12-11-14.5-1.5, U40-12-17-1.5, U18-12-17-1.5 and U16-12-29.5-1.5: as 1.324Kgs/Kg content in the export item, after taking 1/3rd recovery from the scrap. RA concerned may take suitable consequential action accordingly.	

Case No.	194 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00136159AM22
RA File Number	03AA04039089 AM22
Licence No and Date	0311005281/10/07/2021
Norms Committee Decision: he Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	195 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	196 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00137038AM22

RA File Number	02AA04013326 AM22
Licence No and Date	0211000926/12/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	197 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00137098AM22
RA File Number	09AA04007655 AM22
Licence No and Date	0911001200/12/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	198 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00138451AM22
RA File Number	34AA04005313 AM22
Licence No and Date	3411000841/14/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing complete information. However, the applicant has submitted the reply of deficiency letter. Therefore, the Committee decided to send the reply to concerned Technical Authority for examination & comments.

The case stands deferred.

Case No.	199 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	STAR FILTER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00139314AM22
RA File Number	24AA04007467 AM22
Licence No and Date	2411000666/15/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	200 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00139711AM22
RA File Number	03AA04047564 AM22
Licence No and Date	0311005399/15/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that DPIIT had furnished their comments vide U. O. No. P-47011/140/2020-TSW dated 13.12.2021. Further, as per NC decision, the case was referred to Consultant (Tech-3) to take his opinion in this matter. Consultant (Tech-3) has furnished his comments vide email dated 15.03.2022. The case was discussed in the meeting	

and the Committee decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
90289010	LU-26 Laminated U Shields (Net Contents: 48 %Ni:Fe Cold Rolled Strip in Coil form (Thickness 0.5 mm +/- 5 %):4836.00 kgs)	200000 Number	72269210	48 Percent Ni:Fe Cold Rolled Strip in Coil form (Thickness= 0.5 mm +/- 5 %)	9335.00Kgs with 93% wastage

Note: The grade & type of import shall be same as used in export item.

RA concerned may take suitable consequential action accordingly.

Case No.	201 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00139720AM22
RA File Number	05AA04053715 AM22
Licence No and Date	0511003669/15/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	202 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.09.2021, 22.10.2021, 02.11.2021, 04.02.2022 & 07.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	203 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00140209AM22
RA File Number	05AA04055638 AM22
Licence No and Date	0511003679/16/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.09.2021, 18.11.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	204 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00140210AM22
RA File Number	05AA04054941 AM22
Licence No and Date	0511003680/16/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.09.2021, 18.11.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	205 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	206 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00141484AM22
RA File Number	03AA04047553 AM22
Licence No and	0311005434/17/07/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 08.02.2022 & 14.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	207 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00141661AM22
RA File Number	31AA04020534 AM22
Licence No and Date	3111000464/19/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	208 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00141886AM22
RA File Number	09AA04007910 AM22
Licence No and Date	0911001227/19/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 07.02.2022 for examination & comments. However, no comments have been received as yet.	

Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	209 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00141892AM22
RA File Number	09AA04007542 AM22
Licence No and Date	0911001228/19/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	210 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00142739AM22
RA File Number	09AA04008186 AM22
Licence No and Date	0911001242/20/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	211 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00142741AM22
RA File Number	09AA04008212 AM22
Licence No and Date	0911001243/20/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	212 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00143322AM22
RA File Number	34AA04005602 AM22
Licence No and Date	3411000877/20/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Vadodara. The case stands rejected.	

Case No.	213 / NC/1/MEET/Mar/202122/14
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Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	214 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00145057AM22
RA File Number	34AA04005570 AM22
Licence No and Date	3411000865/22/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	215 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00145468AM22

RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	216 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00146020AM22
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.09.2021, 12.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	217 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22
Licence No and Date	0511003802/23/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021, 22.10.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	218 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021, 22.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	219 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148374AM22
RA File Number	03AA04050995 AM22
Licence No and Date	0311005662/27/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	220 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148410AM22
RA File Number	05AA04060399 AM22
Licence No and Date	0511003855/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	221 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148529AM22
RA File Number	31AA04020669 AM22
Licence No and Date	3111000480/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 20.09.2021, 01.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	222 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148565AM22
RA File Number	09AA04008671 AM22
Licence No and Date	0911001274/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 28.09.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	223 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148590AM22
RA File Number	07AA04011575 AM22
Licence No and Date	0711001558/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	224 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148171AM22
RA File Number	10AA04006552 AM22
Licence No and Date	1011000443/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. To justify the requirement of following import and their classification as mentioned in Appendix-4E & in the application: i. Stamping Foil - Catalyst ii. Oxygen Absorber - Packing Material iii. Thermal Transfer Ribbon - Catalyst iv. Evident Paper - Raw Material The case stands deferred.	

Case No.	225 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148279AM22
RA File Number	05AA04049268 AM22
Licence No and Date	0511003848/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	226 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	227 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00149496AM22
RA File Number	05AA04060641 AM22
Licence No and Date	0511003880/28/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.09.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	228 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148777AM22
RA File Number	03AA04045366 AM22
Licence No and Date	0311005683/28/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	229 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00148780AM22
RA File Number	03AA04046276 AM22
Licence No and Date	0311005684/28/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.10.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	230 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00150094AM22
RA File Number	03AA04052119 AM22
Licence No and Date	0311005720/29/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1):

1. Specific parts and accessories to be exported.
2. Net content of each import item in export.
3. Wastage at each stage of manufacture to justify 10 % wastage.

The case stands deferred.

Case No.	231 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00150142AM22
RA File Number	07AA04018181 AM22
Licence No and Date	0711001596/29/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 07.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	232 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00151176AM22
RA File Number	31AA04022728 AM22
Licence No and Date	3111000492/30/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 07.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	233 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00150695AM22
RA File Number	09AA04009231 AM22
Licence No and Date	0911001291/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 28.09.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	234 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00150696AM22
RA File Number	09AA04009230 AM22
Licence No and Date	0911001292/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 28.09.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	235 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00151174AM22
RA File Number	31AA04022730 AM22
Licence No and Date	3111000490/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 07.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	236 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00152616AM22
RA File Number	07AA04011880 AM22
Licence No and Date	0711001629/02/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 07.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	237 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00152783AM22
RA File Number	03AA04050027 AM22
Licence No and Date	0311005827/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was again referred to DHI on 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	238 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00153168AM22
RA File Number	09AA04009858 AM22
Licence No and Date	0911001305/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 28.09.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	239 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00153346AM22
RA File Number	05AA04061551 AM22
Licence No and Date	0511003976/03/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021, 02.12.2021, 04.02.2022 & 16.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	240 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00153671AM22
RA File Number	07AA04019741 AM22
Licence No and Date	0711001643/04/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to MSME on 08.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	241 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00154581AM22
RA File Number	34AA04006317 AM22
Licence No and Date	3411000941/05/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing complete information. However, the applicant has submitted the reply of deficiency

letter. Therefore, the Committee decided to send the reply to concerned Technical Authority for examination & comments.

The case stands deferred.

Case No.	242 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00154826AM22
RA File Number	05AA04067715 AM22
Licence No and Date	0511004018/05/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	243 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00155772AM22
RA File Number	34AA04006323 AM22
Licence No and Date	3411000948/06/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to MSME on 25.11.2021 & 07.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	244 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	245 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	246 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00158237AM22
RA File Number	05AA04067182 AM22
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 07.10.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	247 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00158470AM22
RA File Number	03AA04054989 AM22
Licence No and Date	0311006059/10/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.09.2021, 02.12.2021 & 04.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	248 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SWIMS TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00160096AM22
RA File Number	07AA04020948 AM22
Licence No and	0711001700/11/08/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.10.2021, 15.12.2021, 04.02.2022 & 15.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	249 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00160152AM22
RA File Number	08AA04020492 AM22
Licence No and Date	0811002302/11/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	250 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00160573AM22
RA File Number	05AA04068540 AM22
Licence No and Date	0511004108/12/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been	

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	251 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	ATOMUS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00161121AM22
RA File Number	52AA04012438 AM22
Licence No and Date	5211001161/12/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 26.10.2021 followed by reminders dated 10.11.2021 & 25.11.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Surat. The case stands rejected.	

Case No.	252 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SONDEX HEAT EXCHANGERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00162019AM22
RA File Number	34AA04006433 AM22
Licence No and Date	3411000978/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	253 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00162029AM22
RA File Number	34AA04006499 AM22
Licence No and Date	3411000981/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	254 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	GLOBAL GASKET FACTORY
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00162032AM22
RA File Number	09AA04009049 AM22
Licence No and Date	0911001365/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	255 / NC/1/MEET/Mar/202122/14
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Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00162130AM22
RA File Number	07AA04021884 AM22
Licence No and Date	0711001713/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	256 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00162252AM22
RA File Number	10AA04008147 AM22
Licence No and Date	1011000498/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. To justify the requirement of following import and their classification as mentioned in Appendix-4E & in the application: i. Evident Paper - raw material ii. Aluminium foil cover - catalyst iii. Y-Connector - catalyst The case stands deferred.	

Case No.	257 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00162514AM22
RA File Number	03AA04048128 AM22
Licence No and Date	0311006169/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 04.02.2022 & 11.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	258 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00161396AM22
RA File Number	03AA04044352 AM22
Licence No and Date	0311006128/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (Tech-3) on 25.11.2021 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	259 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00162953AM22

RA File Number	56AA04003920 AM22
Licence No and Date	5611000430/14/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	260 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00164103AM22
RA File Number	03AA04061568 AM22
Licence No and Date	0311006218/17/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 01.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	261 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00165357AM22
RA File Number	08AA04021852 AM22
Licence No and Date	0811002344/18/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	262 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SHAKTIMAN RUB-ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00168099AM22
RA File Number	33AA04005991 AM22
Licence No and Date	3311000396/21/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and Consultant (Tech-1) informed that the applicant has submitted Appendix-4E of past export performance. Therefore, as per comments of Consultant (Tech-1), the Committee decided to ask from the applicant to furnish the following information: 1. To submit Appendix-4E indicating wastage details along with all the enclosure as contained in the Appendix- 4E. The case stands deferred.	

Case No.	263 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00168793AM22
RA File Number	34AA04006651 AM22
Licence No and Date	3411000988/23/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	264 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00168797AM22
RA File Number	34AA04006650 AM22
Licence No and Date	3411000989/23/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	265 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00168218AM22
RA File Number	31AA04025134 AM22
Licence No and Date	3111000533/23/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	266 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00168222AM22
RA File Number	31AA04025129 AM22
Licence No and Date	3111000537/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	267 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00168318AM22
RA File Number	05AA04070037 AM22
Licence No and Date	0511004242/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	268 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00169091AM22
RA File Number	03AA04056589 AM22
Licence No and Date	0311006387/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 04.02.2022 & 11.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	269 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00169219AM22
RA File Number	10AA04008417 AM22
Licence No and Date	1011000513/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant as raised by Consultant (Tech-1). Therefore, the Committee decided to defer the case. The case stands deferred.	

Case No.	270 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred

Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	271 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LAXMI DENTAL EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00169423AM22
RA File Number	03AA04068249 AM22
Licence No and Date	0311006401/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. End use & function of export item. 2. Weight of export item and net content of import in it. 3. Generic name of import item with catalogue. 4. Manufacturing process in detail to justify wastage of 54 % (wastage at each stage of manufacture) on import. The case stands deferred.	

Case No.	272 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00169720AM22
RA File Number	09AA04010512 AM22
Licence No and Date	0911001415/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	273 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00169724AM22
RA File Number	09AA04010490 AM22
Licence No and Date	0911001416/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	274 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00170114AM22
RA File Number	03AA04056131 AM22
Licence No and Date	0311006434/25/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	275 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00170415AM22
RA File Number	31AA04025662 AM22
Licence No and Date	3111000544/25/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	276 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00170634AM22
RA File Number	34AA04006789 AM22
Licence No and Date	3411001014/25/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (Tech-1) as under:

1. The quantity of import items at Sl. No. 1, 2 & 4 may be allowed as **1.02Kgs./Kg net content in export for each item separately.**

2. The quantity of import item at Sl. No. 3 may be allowed as **net plus 1% wastage.**

RA concerned may take suitable consequential action accordingly.

Case No.	277 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00170649AM22
RA File Number	07AA04024799 AM22
Licence No and Date	0711001773/25/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	278 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00170665AM22
RA File Number	32AA04017268 AM22
Licence No and Date	3211001491/25/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	279 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	280 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00171883AM22
RA File Number	04AA04021942 AM22
Licence No and Date	0411001371/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	281 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00172128AM22
RA File Number	34AA04006788 AM22
Licence No and Date	3411001030/27/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (Tech-1) as under: 1. The quantity of import items at Sl. No. 1, 2 & 4 may be allowed as 1.02Kgs./Kg net content in export for each item separately. 2. The quantity of import item at Sl. No. 3 may be allowed as net plus 1% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	282 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00173507AM22
RA File Number	10AA04008748 AM22
Licence No and Date	1011000516/30/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. To justify the requirement of following import and their classification as mentioned in Appendix-4E & in the application: i. Evident Paper - raw material ii. Aluminium foil cover - catalyst	

iii. Y-Connector - catalyst

The case stands deferred.

Case No.	283 / NC/1/MEET/Mar/202122/14
Case Status	Case Rejected
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00174151AM22
RA File Number	02AA04020007 AM22
Licence No and Date	0211001146/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 22.11.2021 followed by reminders dated 07.12.2021 & 22.12.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Kolkata. The case stands rejected.	

Case No.	284 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00174089AM22
RA File Number	09AA04011391 AM22
Licence No and Date	0911001468/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 04.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	285 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00174910AM22
RA File Number	34AA04006916 AM22
Licence No and Date	3411001040/01/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (Tech-1) as under: 1. The quantity of import items at Sl. No. 1, 2 & 4 may be allowed as 1.02Kgs./Kg net content in export for each item separately. 2. The quantity of import item at Sl. No. 3 may be allowed as net plus 1% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	286 / NC/1/MEET/Mar/202122/14
Case Status	Case Approved
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00174911AM22
RA File Number	34AA04006917 AM22
Licence No and Date	3411001041/01/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (Tech-1) as under: 1. The quantity of import items at Sl. No. 1, 2 & 4 may be allowed as 1.02Kgs./Kg net content in export for each item separately. 2. The quantity of import item at Sl. No. 3 may be allowed as net plus 1% wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	287 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00175103AM22
RA File Number	34AA04007032 AM22
Licence No and Date	3411001035/01/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.11.2021 followed by reminders dated 15.12.2021 & 30.12.2021 were issued to the applicant for providing certain information. However, the applicant has requested for some more time to furnish the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	288 / NC/1/MEET/Mar/202122/14												
Case Status	Case Approved												
Party Name	ZTT INDIA PRIVATE LIMITED												
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022												
HQ File Number	HQRNORM APPLY 00175688AM22												
RA File Number	04AA04023111 AM22												
Licence No and Date	0411001392/02/09/2021												
Norms Committee Decision:													
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MeitY as under:													
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>90011000</td><td>Single Mode Optical Fiber</td><td>308948148 Meter</td><td>70022090</td><td>Perform of Silica</td><td>As applied for with Nil wastage</td></tr></table>		ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	90011000	Single Mode Optical Fiber	308948148 Meter	70022090	Perform of Silica	As applied for with Nil wastage
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity								
90011000	Single Mode Optical Fiber	308948148 Meter	70022090	Perform of Silica	As applied for with Nil wastage								

				Type G 652D	
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RA concerned may take suitable consequential action accordingly.

Case No.	289 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00176298AM22
RA File Number	05AA04075816 AM22
Licence No and Date	0511004464/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 03.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	290 / NC/1/MEET/Mar/202122/14
Case Status	Case Deferred
Party Name	OILMEC DRILLING EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Mar/ 202122/ 14 and 15/03/2022
HQ File Number	HQRNORM APPLY 00176299AM22
RA File Number	05AA04067424 AM22
Licence No and Date	0511004465/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 03.02.2022 & 08.03.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.